

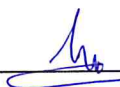
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	TP No.08/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.60/2006
NAME OF THE COMPANY	Tirupathi Roller Flour Mills Pvt Ltd
NAME OF THE PETITIONER(S)	Girish Gupta & (2) Others
NAME OF THE RESPONDENT(S)	Tirupathi Roller Flour Mills Pvt Ltd &(05) Others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Bhuvana Chandra Reddy S. Mukundan	Advocate	8978033475	

Heard Shri S. Chidambaram, Ld. PCS for the Petitioner and Shri B. Bhuvana Chandra Reddy and Shri S. Mukundan, Learned Counsel for the Respondent.

An Auditor is appointed for valuation of share of the Petitioner Company by granting two months' time for the Auditor to submit his report. Post the case on 19.04.2018.



Member (T)



Member (J)